

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.708

TO BE ANSWERED ON THURSDAY, THE 28TH APRIL, 2016.

Appellate Tribunal for Foreign Exchange

708. SHRI CHANDU LAL SAHU:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the number of appeals received and disposed off by the Appellate Tribunal for Foreign Exchange (ATFE) in the country during each of the last three years;
- (b) the funds allocated and utilized for the functioning of ATFE during the said period, year-wise;
- (c) whether the Government proposes to increase the number of benches of ATFE in view of the large number of pending cases; and
- (d) if so, the details thereof and if not, the other steps taken/being taken by the Government for expeditious disposal of pending cases in ATFE?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI D.V. SADANANDA GOWDA)**

(a) : The number of appeals received and disposed off by the Appellate Tribunal for Foreign Exchange (ATFE) during each of the last three years are given below:-

Year	Appeals received	Disposed off
2015	76	77
2014	95	49
2013	50	27

(b) : Details of fund allocated and utilized for the functioning of ATFE during each of the last three financial years is given below:-

Financial year	Funds allocated	Funds utilized
2015-16	Rs. 9,32,00,000/-	Rs. 7,79,05,000/-*
2014-15	Rs. 8,24,50,000/-	Rs. 8,09,71,000/-
2013-14	Rs. 8,00,00,000/-	Rs. 7,23,65,000/-

* Expenditure upto 4th March, 2016.

(c) & (d) : At present there is no proposal to increase the number of benches of ATFE. After appointments of Chairperson and two Members in the ATFE, the Tribunal has become fully functional and consequently the disposal rate of Appeals in the ATFE has also increased.
